

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Appeal (SJ) No.1001 of 2015**

Hari Har Singh -----  
..... Appellant  
*Versus*  
The Union of India through C.B.I. .... Respondent

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellant : Mr. Dharendra Kr. Prasad, Advocate  
For the C.B.I. : Mrs. Nitu Sinha, Advocate

**Order No.04 Dated- 07.07.2020**

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal eighteen weeks after the lockdown period is over.

Animesh/

**(Anil Kumar Choudhary, J.)**